

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

102

C.P.(IB) No.543/KB/2017
CA (IB) No. 550/KB/2018
CA (IB) No. 650/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1ST August,2018, 10:30 A.M.

Name of the Company	SBER Bank-Versus-Varrsana Ispat Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. RATNANKO BANERJI, Sr. Adv.
 2. MR. SHAUNAK MITRA, Adv.
 3. MR. SAURHIT CHOWDHURY, Adv.
 4. MR. DRIPTO MAJUMDAR, Adv.
 5. Anuj Singh Advocate.
Sumana Sinha Advocate
 1. ARUN GUPTA, FA
- Mr. Akshay Trunghurwala
ex-Director
- for M/s Mahavir
Tie up
Rt. Anil Goel
- DD
1/8/18
- Anuj Singh
1/8/18
- Arjun
1/8/18

ORDER

Ld. Counsel for ex- director, for M/s Mahavir Tie up and Id. FCA for Resolution Professional is present.

Ld. Counsel appearing for CA(IB)No.650/KB/2018 sought permission to withdraw as the claim of the applicant has been admitted by the Resolution Professional. Permission is granted. **CA(IB)No.650/KB/2018** is disposed of as withdrawn.

CA(IB)No.550/KB/2018 – Ld. Counsel appearing for respondent no. 1 in CA(IB)No.550/KB/2018 filed reply affidavit.

List the CA for further consideration on 07/08/2018.

Ld. senior Counsel appearing for one of the Suspended Board of Director of Corporate Debtor who moved CA(IB)No.563/KB/2018 and in which an ex-parte order was passed directing Central Bank, Indian Overseas Bank not caring to comply the order dated 12/07/2018. Ld. Senior Counsel made an oral request to take action against Banks. Directed to file application for contempt if it amount to disobedience of the direction of this adjudicating authority.

In the meanwhile, being found that the Banks are avoiding the direction of the adjudicating authority, I hereby issue notice to the respondent banks to appear and give explanation as to why not the directions has not been complied with. Serve notice to the Banks with copy of the order dated 01/08/2018 and file affidavit of service.

Ld. Pr. CS appearing on side of Resolution Professional submits that meeting is to be convened for finalisation of the approval of the resolution plan on 06/08/2018.

For filing further progress report, list it on 07/08/2018.



(Jinan K.R.)
Member (J)